NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.02/(MAH)/2013 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2016

NAME OF THE PARTIES:

M/s. Jeroo Nariman & Anr.

V/s. M/s. Dairy Land Plantations (I) Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION

1. PURAZAR P ADVOCATE

POUZDAR

1)5 J. SAGAN

ASSOCIATES

FOR THE PETITEDNON

Order

C.P. No. 02/397-398/CLB/MAH/2013

Dated: 28.09.2016

- 1. Ld. Counsel from the side of Petitioner is present, however no one appeared from the side of the Respondent.
- 2. Ld. Advocate has informed that a mutual settlement is in progress and the next meeting is scheduled for 03/10/2016.
- 3. Considering the totality of circumstances CP be fixed for hearing on 05/12/2016.
- 4. The petitioner is directed to communicate the date of hearing to the Respondents.

Sd/-

Shri M.K. Shrawat

Member (Judicial)